Central Administrative Tribunal Principal Bench: New Delhi

OA No. 822/2000

New Delhi this the day of 10th May 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman Hon'ble Mr. V.K. Majotra, Member (A)

2

Mohinder Singh (D/449) S/o Shri Parmanand R/o 1119, Timarpur Delhi.

...Applicant

(By Advocate: Shri Shyam Babu)

Versus

- Govt. of NCT of Delhi through its Chief Secretary
 Sham Nath Marg, Delhi.
- Commissioner of Police Delhi, Police Headquarters, I.P. Estate, New Delhi.
- Dy. Commissioner of Police Special Branch, 7th Floor, Police Headquarters, I.P. Estate, New Delhi.
- 4. W/ASI (Min) Ms. Kiran Yadav presently posted in 4th Bn. DAP, Kingsway Camp, Delhi.

...Respondents

ORDER (Oral)

By Mr. Justice Ashok Agarwal, Chairman

On application made by Shri Shyam Babu after taking instructions from his client who is present in the Court, permission is granted to withdraw the OA.

The O.A. is accordingly dismissed as withdrawn.

(V.K. Majotra)

Member (A)

Ashok Agarwal)

Chairman

<u>ر</u>و .